

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314
IA-448/2024
In
IB-660/PB/2023

IN THE MATTER OF:

Indian Bank

Vs

Ms. Kiran Qureshi

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amod K. Dalela, Advocate.

For the Respondent : Mohd. Shahib, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-448/2024:-

One week time granted as a last and final opportunity to Personal Guarantor to bring on record the objections.

List the matter on **23.07.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**